

High Court of Jammu and Kashmir

(Office of the Registrar General at Srinagar)

Subject:- Constitution of committees of Officers of Registry and Judicial Officers for smooth conduct of One Day State Level Conference on Empowering the Marginalised through Legal Services and holding of Mega Legal Services and Awareness Camps at Jammu, Srinagar Kargil & Leh w.e.f. 18th – 23rd of June, 2018.

ORDER

No:- 369

Dated:- 15-6-18

In partial modification to High Court order No.353 continuation to this Registry order No. 356 dated 06.06.2018, Mrs. Kalpana Revo, Additional District Judge (Bank Cases), Srinagar is exempted from attending the subject Conference as a Member of the Committee.

By Order

(Sanjay Dhar)
Registrar General

No:- 11143-52/RG

Dated:- 15-6-18

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice for information.
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey, Chairman J&K High Court Legal Services Committee, for information of His Lordship.
3. Secretary to Hon'ble Mr. Justice M.K. Hanjura, Hon'ble Member, Organising Committee for information of His Lordship.
4. Director J&K State Judicial Academy, Srinagar for information.
5. Member Secretary J&K State Legal Services Authority, Old Secretariat, Srinagar for information.
6. Principal District & Sessions Judge Srinagar for information.
7. Concerned Officer.
..... for information and necessary Compliance.
8. CPC e-Courts, High Court of J&K for uploading the same on the website of the High Court.

Registrar General